

with foreign collaboration. They are also making efforts to expand their exports. It will take time for these measures to bear fruit.

EXPORT OF CHILLIES FROM ANDHRA PRADESH

*300. SHRI R. D. REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any representation regarding the conditions of acute distress prevailing among the growers of chillies in Andhra Pradesh due to the fall in export demand for that commodity; and

(b) the measures Government propose to take in the matter?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) Efforts are being made to increase exports to Ceylon and as an immediate measure, minimum price restrictions on exports to Ceylon have been removed. Government of India's Trade representatives in the USA and West Asian countries have been asked to explore possibilities of stepping up imports by these countries.

STOPPAGE OF G.T. EXPRESS AT BETUL

1834. SHRI N. K. P. SALVE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Grand Trunk Express train does not stop at Betul on the New Delhi—Nagpur Section; and

(b) if so, the reasons for discontinuing this halt?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). The present 15 Dn/16 Up G.T./Airconditioned Expresses (which were running as 21 Dn/

22 Up Southern/Airconditioned Expresses prior to 1-1-1968 are not scheduled to stop at Betul station owing to meagre offering of long distance traffic there. 21 Dn/22 Up Dakshin Expresses (which were running as 15 Dn/16 Up G.T. Expresses prior to 1-1-1968) however continue to stop at this station as before.

EXPENDITURE OF S.T.C.

1835. SHRI BABURAO PATEL: Will the Minister of COMMERCE be pleased to state:

(a) the details and particulars of expenses of the State Trading Corporation under different heads, remuneration and commission to selling agents, other business expenses, advertisements, exhibition and fairs, trade expenses, entertainment, interest, audit fee, legal expenses, etc. during the year 1966-67;

(b) the reasons why the Corporation does not split these expenses under different heads instead of combining them under an omnibus heading; and

(c) the amounts and particulars of travelling allowances, air and other fares for inland and foreign travel and other expenses, paid to each official with particulars of trips during the above period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The S.T.C. has incurred an expenditure aggregating Rs. 63.26 million on establishment, contingencies, audit, depreciation, miscellaneous trade items, provision for bad and doubtful debts, and bonus to the employees, during the year ending 31st March, 1967. Broad details of the various items of expenditure as classified in the Profit & Loss Account of the Corporation for the year 1966-67 are given below:—

	Rs. P.
Establishment Expenses	95,49,651.30
Remuneration to Directors	1,40,460.63
General Expenses such as rent, electricity, rates, Stationary, Postage, Telephones, Teleprinter, Books, Repairs, Bank Charges, Travelling, Service Vehicle and Misc. etc.	42,11,864.58
Insurance	10,58,633.18
Plot & Godown Rent	19,83,778.45
Commission & Remuneration	74,47,354.9